

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA

UNSTARRED QUESTION NO. 1988

TO BE ANSWERED ON 14th March, 2017

Price of Essential Drugs

1988. DR. KAMBHAMPATI HARIBABU:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has any mechanism to monitor the prices of essential drugs;
- (b) if so, the details thereof including list of essential drugs; and
- (c) whether there is any proposal to change the role of the National Pharmaceutical Pricing Authority with respect to monitoring the prices of essential drugs and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

(a): Yes, Madam.

(b): As per the provisions of Drugs (Prices Control) Order, 2013 (DPCO, 2013), all essential medicines are included in Schedule-I of the above said order for which ceiling prices are fixed and no manufacturer can sell beyond the ceiling price. In respect of non-scheduled formulations, no manufacturer can increase the maximum retail price of a drug by more than ten percent of maximum retail price during preceding twelve months.

As an e-governance tool for protection of consumer interest through effective implementation of DPCO, 2013, the Pharma Jan Samadhan (PJS), a web enabled system has also been developed by the National Pharmaceutical Pricing Authority (NPPA) with the assistance of National Informatics Centre (NIC). The primary objective of PJS is to put in place a speedy and effective complaint redressal system with respect to overpricing of medicines, sale of 'new drugs' without prior price approval, availability of medicines, and refusal of supply or sale of medicine.

The National List of Essential Medicines 2015 (NLEM-2015) is available on the website of Central Drugs Standard Control Organization (CDSCO) i.e. www.cdsc0.nic.in

(c): No, Madam.
